

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	18850938233	1	18850856919	NIL	NIL	NIL	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	1	289,35,11,060	1	289,35,11,060	NIL	NIL	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	1	10,64,47,649/-	1	8,48,03,659	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1806253182/-	1	1806253182/-	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
<b>Total</b>										

**Annexure-1**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd Date of commencement of CIRP: 18<sup>th</sup> November, 2020; List of creditors as on: 25<sup>th</sup> March 2021**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
01	SREI INFRASTRUCTURE FINANCE LTD		02 <sup>nd</sup> December 2020	18,85,09,38,233.00	18850856919	Loan was provided for project of the company at Gujarat	Entire loan is covered by security interest	Mr Aditya Jajodia provided personal guarantee	No	100%	0	0	0	0	Nil

**Annexure-2**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd ; Date of commencement of CIRP: 18<sup>th</sup> November, 2020; List of creditors as on: 25<sup>th</sup> March 2021**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
01	Assam Company India Ltd, Nilhat House, 11 R.N.Mulherjee Road, Kolkata-700001		10 <sup>th</sup> February 2021	289,35,11,060	289,35,11,060	Unsecured loan to subsidiary company	NIL	Yes	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 3**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020 List of creditors as on: 25<sup>th</sup> March 2021**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 4**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 25<sup>th</sup> March 2021**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 5**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 25<sup>th</sup> March 2021**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 6**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 25<sup>th</sup> March 2021**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 7**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 25<sup>th</sup> March 2021**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
	TDS UNDER INCOME TAX ACT			19/01/2020	10,64,47,649/-	8,48,03,659	TDS demand	0	0	No	Nil	0	0	2,16,43,990	0	Nil

**Annexure – 8**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November 2020.; List of creditors as on: 25<sup>th</sup> March 2021**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
01	Gujarat	NA	10-03-2021	1806253182	1806253182	Outsatnding dues on account of	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil	NIL

	Industrial Development Corporation					lease agreement									
02	NA		NA	NIL	NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Annexure – 9**

**Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 25<sup>th</sup> March 2021**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL